

**DIVISION BENCH**

**ITEM NO. 107**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**MA No. 10/2021, MA No. 14/2021 &  
MA No. 10/2022 IN CP No. 25/ALD/2021**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>th</sup> September,  
2022, 2:30 pm**

<b>NAME OF THE COMPANY</b>	<b>JITENDRA VEER CHIKARA &amp; ORS V/S SHRIDEVSHRI MEDICARE HOSPITAL PVT LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>241/242 OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Siddhartha Jain, Adv. : *For the petitioner no. 1*  
Sh. Nishant Mishra alongwith Sh. Tanmay Sadh, Adv. : *For the petitioner no. 2-4*  
Sh. Sushil Aggarwal, Adv. : *For the respondent no. 1-5*

**ORDER**

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 19<sup>th</sup> October, 2022.

*—Sd—*

**Deputy Registrar**

**28<sup>th</sup> September, 2022**

*Md. Zaid  
(Stenographer)*